

High Level probe regarding CWG

2832. SHRI M.P. ACHUTHAN:

SHRI D. RAJA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that various quarters have demanded a high level probe into various aspects, contracts and execution of projects regarding Commonwealth Games;
- (b) if so, the details thereof;
- (c) whether Government is considering to set up such a high level committee for probe;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) and (b) Demand for high level probe into the alleged irregularities by various agencies executing Commonwealth Games related projects has been widely reported. Such demand has also been made on the floor of the House.

(c) No, Sir.

(d) Question does not arise in view of the reply at (c) above.

(e) The Comptroller & Auditor General of India is auditing the expenditure made by various agencies responsible for executing projects relating to Commonwealth Games. The Central Vigilance Commission (CVC) had undertaken intensive examination of the works relating to Commonwealth Games and subsequent to a reference from the CVC, the Central Bureau of investigation has registered a regular case in respect of upgrading of street lighting of roads in Delhi under the jurisdiction of Municipal Corporation of Delhi.

Proposal for drinking water projects

†2833. SHRI BALAVANT ALIAS BAL APTE:

SHRI SHREEGOPAL VYAS:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

†Original notice of the question was received in Hindi.